

**RAJASTHAN HIGH COURT, JODHPUR**

**CIRCULAR**

No. 02/P.I./2023

Date: 24.01.2023

Sub. : Regarding identification and marking of old pending POCSO cases.

It has been observed that the POCSO cases are rising in numbers and timely disposal of cases is a matter of great concern. Cases pending for a long period of time require immediate attention, therefore, has to be dealt on top priority and require to be monitored closely by the POCSO Courts.

Therefore, all the POCSO Courts are directed to identify and mark the old pending POCSO cases as follows:

- a) POCSO cases more than 1 year old may be identified, flagged in yellow colour and shall bear the words "Yellow Flag Case" on top right hand corner.
- b) POCSO cases more than 2 years old may be identified, flagged in orange colour and shall bear the words "Orange Flag Case" on top right hand corner.
- c) POCSO cases more than 3 years old may be identified, flagged in Red colour and shall bear the words "Red Flag Case" on top right hand corner.

Further, you are directed to maintain a register with the particulars of such cases in the enclosed format

BY ORDER,

*Chandra Anil Kumar Sharma*  
REGISTRAR GENERAL

No.Gen./XV/45/2006 (Committee)/414

Date: 24/1/2023  
24.01.2023

Copy forwarded to all the District & Sessions Judges with the request to circulate the same amongst all the POCSO Courts for necessary action and with the direction send the compliance report of above directions within 15 days.

*Chandra Anil Kumar Sharma*  
REGISTRAR GENERAL

24/1/2023